NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

T.P.No.81/2017

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Ms. Manaroma Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th April, 2017, 10.30 A.M

Name of the Company		Diabari Tea Company Ltd.		
Under Section		433,434		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

6. Diaborré Tea co. Utdrs K.IV. Charalters compones Rituparnalaha PV+. Utd. Mordhy Surden Souther 12/4/17

ORDER

Ld. Counsel for the petitioner is present.

This petition has been received on transfer from the Hon'ble Calcutta High Court. Petitioner is directed to file an application in proper format with all information as prescribed under the Insolvency and Bankruptcy Code, 2016 by 30/04/2017.

List the matter on 01/05/2017.

(Manorama Kumari) Member (J)

Sd/

(Vijai Pratap Singh) Member (J)

Sd/-